

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-522

CP-153/241242//ND/2023

IN THE MATTER OF:

Kailash Chand & Anr. SKD Technologies Pvt. Ltd. & Ors. {3}**Applicant**

SECTION

U/s 241-242 & 244

Order delivered on 24.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Nubair
For the Respondent : For Respondent No. 2 and 3: Adv. Nikhil Singhvi,
Adv. Parth Aggarwal

ORDER

Due to paucity of time, list this matter on **10.07.2024**.

Sd/-
(Court Officer)